

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 5th of September, 2024

NO. HC.VII-100(Pt.-IX)/2010/9045/A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to participate in the programme(s) shown against their name, scheduled to be held at the National Judicial Academy, Bhopal:

Sl. No	Prog. No.	Prog. Date.	Name of the Programme	Name of nominated Officers	Ph. No.	Email.Id.
1.	P-1413	21-09-2024 to 22-09-2024	National Conference on Commercial Disputes	Shri Ranjan Brahma, Civil Judge (Sr. Div.) & Asstt. Sessions Judge, No. 3, Kamrup(M)	8011270727	rbrahma9@gmail.com
				Shri Shariff Uddin Ahmed Pathan, Civil Judge (Sr.Div.) & Asstt.Sessions Judge, Kamrup, Amingaon	7002695572	sharifpathan01@gmail.com
2.	P-1415	28-09-2024 to 29-09-2024	National Seminar on Judicial Skills	Dr. Taznara Khan, Addl. District & Sessions Judge, FTC, Lakhimpur, North Lakhimpur	8133951193	abdulkaderjm80@gmail.com
				Shri Nuruddin Ahmed, Addl. District & Sessions Judge, Cachar, Silchar	9678885313	nurahmed93@gmail.com
3.	P-1417	05-10-2024 To 06-10-2024	National Seminar on Criminal Justice Administration	Shri Nur Muhammad Abdullah Ahmed, Addl. District & Sessions Judge, Golaghat	9706085655	jmiabdullah@gmail.com
				Shri Chaturjya Prasad Talukdar, Addl. District & Sessions Judge, No. 4, Nagaon	7002583634	chaturjya@gmail.com

The aforesaid Officers are directed to attend the respective training programmes accordingly.

The nominated participants are also requested to go through the joining instructions available at the NJA website.

By order,
Sd/- S.Dhar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-100(Pt.-IX)/2010/9046/A, Dated 05-09-2024

Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

4. The Registrar (Admin /Vigilance/Estt.i/c), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge,
Kamrup(M)/Kamrup,Amingaon/Cachar,Silchar/North Lahimpur/Golaghat/Nagaon.
(He/She is requested to inform the nominated Officers from his/her District about this notification).
7. Dr. Taznara Khan, Addl. District & Sessions Judge, FTC, Lakhimpur, North Lakhimpur.
8. Shri Nuruddin Ahmed, Addl. District & Sessions Judge, Cachar, Silchar.
9. Shri Nur Muhammad Abdullah Ahmed, Addl. District & Sessions Judge, Golaghat.
10. Shri Chaturjya Prasad Talukdar, Addl. District & Sessions Judge, No. 4, Nagaon.
11. Shri Ranjan Brahma, Civil Judge (Sr. Div.) & Asstt. Sessions Judge, No. 3, Kamrup(M).
12. Shri Shariff Uddin Ahmed Pathan, Civil Judge (Sr.Div.) & Asstt.Sessions Judge, Kamrup, Amingaon

The nominated participants are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) by email at liaisonoffice@nja.gov.in to enable the Academy to provide transport facility from the airport/railway station.

The nominated participants who are attending the training programme for the first time are also requested to deposit one-time Registration Fee of Rs. 1000/- (One thousand) plus GST of Rs. 180/- i.e., a total of Rs. 1180/-.

The nominated participants are requested to pay Lodging & Boarding charges @ Rs. 2500/- (Rupees Two Thousand Five Hundred) plus

GST (Rs. 300/- at present) i.e., a total of Rs. 2,800/- per day or part of the day, per person.

No spouse, children, relatives and personal staff are permitted to accompany the nominated participants.

The nominated participants are also requested to carry their officially allotted Laptop/tablets, etc. with them while attending the programme.

13. The Project Manager, Gauhati High Court, Guwahati.


(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

14. The Administrative Officer, Judicial Academy, Assam with a **request to place the notification before the Hon'ble Director, Judicial Academy.**

15. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

16. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


REGISTRAR(JUDICIAL) 05-09-2024